

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.01.2018

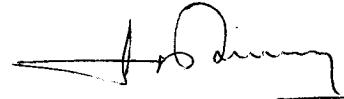
ORDER NO. 05 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide order no. 53/2017 for CESTAT Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Sulekha Beevi C. S., Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (Technical)	From 22.01.2018 to 25.01.2018	All Division Bench matters.
Hon'ble, Ms. Sulekha Beevi, Member (Judicial) and Hon'ble B. Ravichandran, Member (Technical)	From 29.01.2018 to 02.02.2018 (Morning Session)	Service Tax Division Bench matters
Hon'ble, Ms. Archana Wadhwa, Member (Judicial)) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 29.01.2018 to 02.02.2018 (Afternoon Session)	Customs & Excise Division Bench matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial)	From 29.01.2018 to 02.02.2018 (Morning Session)	All Single Member Bench matters except matters of M/s V. Lakshmikumaran & Associates
Hon'ble, Ms. Sulekha Beevi, Member (Judicial)	From 29.01.2018 to 02.02.2018 (Afternoon Session)	All Single Member Bench matters of M/s V. Lakshmikumaran & Associates

1. If any Bench is not available, the list will be taken up by the other Bench to the extent possible.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A.Mohan Kumar) 11/1/18
Registrar

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Dy. Registrar

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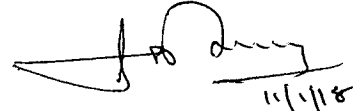
ORDER NO. 06 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide **57 of 2017 for CESTAT Hyderabad** to the extent indicate below :

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. M. V. Ravindran, Member (J) and Hon'ble Sh. M. M. Damodhar, Member (T)	From 22.01.2018 to 02.02.2018	All Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 10.01.2018

ORDER NO. 07 of 2018

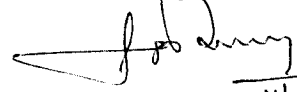
Hon'ble President is pleased to order the following sitting commencing from **15.01.2018 to 25.01.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S.K. Mohanty, Member (J) and Hon'ble Sh. B. Ravichandran, Member (T)	On 15.1.2018	Antidumping and Larger Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (T)	From 15.01.2018 to 19.01.2018	Excise & Customs Division Bench Matters.
Hon'ble Sh. S.K. Mohanty, Member (J) and Hon'ble Sh. B. Ravichandran, Member (T)	On 15.01.2018	Service Tax Division Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. B. Ravichandran, Member (T)	From 16.01.2018 to 19.01.2018 (After Excise & Customs Division Bench matters are over)	Service Tax Division Bench matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (T)	From 22.01.2018 to 25.01.2018	Excise & Customs & Service Tax Division Bench Matters.
Hon'ble Sh. Anil Choudhary, Member (J)	From 22.01.2018 to 25.01.2018	Single Member Matters as notified
Hon'ble Sh. S.K. Mohanty, Member (J)	From 22.01.2018 to 25.01.2018	Single Member Matters as notified

Note :


1. On 15.1.2018, the original benches will resume after the Anti-Dumping and Larger bench matters are over.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(A.Mohan Kumar) 11/1/18
Registrar

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